

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 143 of 2020

IN THE MATTER OF:

PNC Infratech Ltd.

...Appellant

Versus

Deepak Maini & Anr.

...Respondents

Present:

For Appellant: Mr. Abhijeet Singh, Mr. Mahesh Aggarwal, Mr. Arshit Anand, Mr. Divyang C. and Mr. Arnav Behart, Advocates.

**For Respondent: Mr. Kunal Tandon, Mr. Proxy Counsel Suryakaat Sharma and Ms. Niti Jain and Ms. Richa, Advocates for R-2
Mr. Sandeep Bajaj, Ms. Aakansha Nehra, Mr. Shrivalli Kajaria, Advocates for R-3**

**Mr. Abhishek Anand and Mr. Viren Sharma,
Advocates for R.P.**

O R D E R

18.02.2020 Due to paucity of time, this matter could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **12th March, 2020.**

[Justice Bansilal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)